

[Shri Jyotirmoy Bosu]

leading the House. You should allow this to be raised.

SHRI INDRAJIT GUPTA (Alipore) : Is the matter under your consideration ?

MR SPEAKER : Yes; it is under my consideration.

SHRI S. M. BANERJEE (Kanpur) : Let us have a discussion. Every time confusion is being confounded by statements made by various Ministers on land reforms..... (*Interruptions.*)

SHRI JYOTIRMOY BOSU : As it is the Lok Sabha is going out of existence; You do not care. Do not hit a dead horse; it is already half dead. The rule clearly says that the Speaker, if he gives consent under rule 222 and holds that the matter proposed to be discussed is in order, the right to raise the question shall be governed by the following conditions, namely, not more than one shall be put on the same day.

MR. SPEAKER : I have not given my consent; the very first thing is not there.

SHRI JYOTIRMOY BOSU : You should have. You are the creature of the rules. Your very Chair has come out of these rules. You cannot supersede the rules. The matter requires the intervention of the House.

MR. SPEAKER : Your interpretation may not wipe out my knowledge at all.

SHRI JYOTIRMOY BOSU : You must display a bit more of your knowledge.

MR. SPEAKER : I am not going to be let by your knowledge.

SHRI JOYTIRMOY BOSU : Kindly display it for our education sometimes.

MR. SPEAKER : You need it. Papers to be laid.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : Sir, I beg to lay on the Table a

statement...(*Interruptions*)

SHRI JYOTIRMOY BOSU : I find that the Maharashtra Government, from where Mr. Khadilkar comes, have fired and killed nine workers in Amarnath at night with the help of a torch...(*Interruptions*) What is the Labour Minister doing ? Why should be he here ? He should resign... (*Interruptions*) Seven workers have been murdered. What is this ? We are not here to watch a circus. We want to know this. The police entered the factory at night with torches and the workers were spotted and they were shot dead. I want to ask the Minister what he has done so far ..(*Interruptions*),

MR. SPEAKER : You are speaking without my permission, This is not the occasion. Papers to be laid.

12.05 hrs.

PAPERS LAID ON THE TABLE

STATEMENT IN ACTION TAKEN ON CONVENTION AND RECOMMENDATIONS ADOPTED AT FIFTY-FIFTH (MARITIME) SESSION OF I. L. O.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : I beg to lay on the Table a statement (Hindi and English versions) on the action taken or proposed to be taken on the Conventions and Recommendations adopted at the Fifth-fifty (Maritime) Session of the International Labour Conference held at Geneva in October, 1970. [*Place in Library See No. LT-1929/72*]

STATEMENTS SHOWING ACTION TAKEN BY GOVT. ON ASSURANCES ETC. GIVEN BY MINISTERS DURING LOK SABHA SESSIONS

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha: —

Fourth Lok Sabha

(i) Statement No. XXXVIII	Fourth Session, 1968.
(ii) Statement No. XXXI	Seventh Session, 1969.
(iii) Statement No. XX	Eighth Session, 1969.
(iv) Statement No. XIX	Ninth Session, 1969.
(v) Statement No. XXI	Tenth Session, 1970.
(vi) Statement No. XII	Eleventh Session, 1970.
(vii) Statement No. XI	Twelfth Session, 1970.

Fifth Lok Sabha

(viii) Statement No. VII	First Session, 1971.
(ix) Statement No. XII	Second Session, 1971.
(x) Statement No. IV	Third Session, 1971.
(xi) Statement No. I	Fourth Session, 1972.

[Placed in Library. See No. LT—1930/72.]

SHRI S. M. BANERJEE (Kanpur) : Arising out of the assurance may I say, Sir, about the Amarnath firing, you asked the minister to make a statement. Would you remind the minister about it ?

SHRI JYOTIRMOY BOSU (Diamond Harbour) : The firing took place on the 25th night. You put yourself in their position, Sir. A man came all the way from Ludhiana to work in Bombay and he was killed. This minister does not do his job. That is the whole trouble. We want to know when he is going to make a statement. He promised one week earlier that he will make it.

MR. SPEAKER : When papers are being laid on the Table, that is not the proper opportunity to raise it. The members can ask it on some other occasion, when these items are over and I can pass it on to the minister.

SHRI S. M. BANERJEE : I raised it on item 3 on assurances.

SHRI DINEN BHATTACHARYYA (Serampore) : In one case, in respect of the strike in Sealdah, you said that the minister's statement was not complete. You told us, "If anything is there, you kindly write to me and I will see that the minister makes a statement." That has been written but no statement has yet come from the minister. In the case of this firing at Amarnath, you told us that you would convey the feelings of the House to the minister, but he has not made any statement.

MR. SPEAKER : You should raise it only at the proper time according to the agenda.

SHRI JYOTIRMOY BOSU : What is the value attached to this House ? **MR. Hanumanthaiya.** . . .

Mr. SPEAKER : I am not going to allow anything to go on record if you persist like this and speak without my permission. (*Interruptions*, Shri Shankaranand.)

SHRI B. SHANKARANAND : I have already laid it on the Table.

SHRI SAMAR GUHA (Contai) : *Arising out of the assurances*, I want to say the Minister has not made any statement about the firing at Ambernath.

MR. SPEAKER : To which assurance are you referring to? There may be hundreds of assurance. I am not going to allow it.

SHRI R. V. BADE (Khargone) : The House is anxious to have a statement from the minister.

SHRI S. M. BANERJEE : It arose out of the violation of the Payment of Wages Act, which is a Central Act. Many days have passed and it will be just a *post mortem* now. Will you remind him to make a statement?

MR. SPEAKER : I will be asking him to do it.

श्री हुकम चन्द कछवाय (मुरेला) : अध्यक्ष महोदय, वक्तव्य देने के बारे में मंत्री महोदय क्या कहना चाहते हैं? वह वक्तव्य देने के लिए तैयार हैं।

MR. SPEAKER : Will the Minister please come with a statement at a later stage?

SHRI R. K. KHADILKAR : So far as I can recollect, I have never given any assurance. The matter was raised. This is a *law and order* problem within the purview of the State Government.

MR. SPEAKER : You could have said it then and the matter could have been finished. The other day when it was directed to you, you could have come with any statement you liked.

SHRI R. K. KHADILKAR : Perhaps I thought it was directed towards the Home

Minister.

SHRI S. M. BANERJEE : I know Mr. Khadilkar's position will become very embarrassing so far as the State Government is concerned. They were killed because they demanded payment of wages. And, Payment of Wages Act is a Central Act. That is why the Central Minister should make a statement.

SHRI JYOTIRMOY BOSU : Is he going to make a statement?

SHRI R. K. KHADILKAR : As I said, the implementation of the Payment of Wages Act rests with the States.

SHRI S. M. BANERJEE : I know that. (*Interruptions*).

श्री हुकम चन्द कछवाय : माननीय मंत्री जी जानबूझ कर बचना चाहते हैं।

SHRI JYOTIRMOY BOSU : Is he making a statement?

MR. SPEAKER : The other day when this matter was raised, I informed Shri Banerjee that it is within the jurisdiction of the State. Then he raised the question of wages and somehow tried to link it up with the Central authority. So, I leave it to the Minister to say whatever he likes. If necessary, he can come prepared tomorrow. Hon. Members have to bear in mind that there is no President's rule in any States now. We were doing it in the past when there was President's rule in some States.

SHRI PILOO MODY (Godhra) : Nothing is left to the States these days.

12.11 hrs.

MATTERS UNDER RULE 377

(1) IRREGULARITIES IN PURCHASE OF U. P. WHEAT FROM FARMERS IN DELHI AND HARYANA

श्री रामचन्द्र बिकल (बागपत) : अध्यक्ष महोदय, मैं आपके द्वारा कृषि मंत्री जी का ध्यान केन्द्रीय सरकार की किसानों के गेहूँ की खरीद के सम्बन्ध में जो घोषित नीति है, उसकी तरफ दिलाना चाहता हूँ। अध्यक्ष महोदय,